

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 132

CP (IB) No. 71/Chd/Hry/2023

IN THE MATTER OF:

Nayati Medical Pvt. Ltd.

...

Petitioner

Under Section: 10, IBC 2016

Order delivered on 23.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.06.2024.

Sd/-

Court Officer